

Regarding CSR activities of public and private sector companies in Odisha ? laid

SHRI MAHESH SAHOO (DHENKANAL): As defined by law, corporate companies should spend 2% of profit for local area development as Corporate Social Responsibility. This is mandatory for both private and public entities. However, over the last few years it has been noticed that the corporate entities are not making much contribution towards local area development. It has been noticed further, that public sector companies are also not contributing in the manner they used to participate in local area development earlier. The details of companies spending their CSR fund must be shared with the Members of Parliament. This will bring accountability of the companies and make them responsible corporate and whoever is not in compliance with the law be punished. Therefore, I urge upon the Minister of Corporate Affairs to share the list of companies in Odisha, both public and private, the CSR activities done and the amount of fund spend by them district wise.